

Sixteenth Lok Sabha

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Title: Presentation of the 12th, 13th and 14th Reports of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes.

DR. KIRIT P. SOLANKI (AHMEDABAD): I beg to present the following Reports (Hindi and English versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes:-

(1) 12th Report of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on the subject - 'Representation of SCs/STs in services and Redressal of their grievances and credit facilities being provided by IDBI Bank to SCs/STs under the Ministry of Finance (Department of Financial Services)'.

(2) 13th Report of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on the subject - 'Action Taken by the Government on the recommendations contained in the Eighth (16th Lok Sabha) on the Ministry of Power regarding 'Reservation for and representation of SCs and STs in Bhakra Beas Management Board (BBMB)'.

(3) 14th Report of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on the Ministry of Home Affairs on Action Taken by the Government on the recommendations contained in the Ninth Report (16th Lok Sabha) on 'Implementation of Reservation Policy and working of Liaison Officers to safeguard the interest of SCs and STs Employees in various Attached/Subordinate Offices/ Organisations under the Ministry of Home Affairs'.